

F.No. 1/1/2011-CL-V
Government of India
Ministry of Corporate Affairs

5th Floor, A Wing, Shastri Bhavan
Dr. R.P. Road, New Delhi-110001
Dated 29.06.2012

All the Regional Directors,
All the Registrar of Companies / Official Liquidators
All Stakeholders


Sub: Extension of time in Filing of annual return by Limited Liability Partnerships (LLPs)

Sir,

In continuation of this Ministry's Circular no 13/2012 dated 06.06.2012 on the subject cited above, it is stated that the time for filing the Annual Return by LLPs (i.e. Form 11) has been extended up to 31st July, 2012.

2. In order to have better understanding of the circular, it is clarified that the time limit of 60 days shall be read as 122 days for filing of Form 11 by LLPs in respect of the Financial Year ending on 31.03.2012. This circular shall be effective from 30.06.2012.

Yours faithfully,


(Sanjay Shorey)
Joint Director

Copy to :

1. All Concerned
2. PS to CAM, PS to MOS
- 3.PPS to Secretary, Special Secretary, Joint Secretaries